

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-48/2022/1042/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kalyanjit Saikia,
Member, MACT, Nagaon.

Dated Guwahati, the ¹⁷ February, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/325 Dated 07.02.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.02.2025, along with station leave permission, from the morning of 07.02.2025 till the morning of 10.02.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2022/ 1043 /A, dated , 17-02-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]